

Crl.A.No. 180 OF 2000

ITEM No.23

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No. 180/2000

SHRIKANT ANANDRAO BHOSALE

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent (s)

( With Office Report regarding payment of fee to A.C. )

Date : 02/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s)

Mr. Shakeel Ahmed,Adv.

For Respondent (s)

Mr. Naresh Kumamr, Adv.  
Mr. V.N. Raghupathy,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Rs. 750/- is ordered to be paid to Mr. Shakeel Ahmed.

.SP1

(S. Thapar)

(Suraj Prakash)@@

AA

PS to Registrar

Court Master@@

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